

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **21.01.2021** at **2.15 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/1135/2019

PETITION NUMBER : CP/1279/IB/2019

NAME OF THE APPLICANT : Radhakrishnan Dharmarajan RP
Flora Footware Pvt Ltd

NAME OF THE RESPONDENT : Office Of Assistant Provident Fund Commissioner
& Recovery Officer, Vellore & 1 ors

UNDER SECTION : 35(1) (n) of IBC

ORDER

Due to paucity of time, the matter stands adjourned to **09.03.2021**.


(K.NATARAJAN)
Deputy Registrar

MS